

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 414
426/252/ND/2020

IN THE MATTER OF:

M/s. Genesis Global Securities Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 22.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Amrendra Kumar Singh, CS.

For the ROC

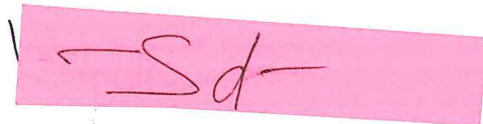
:Mr. M. Yadubhushna Rao, AROC

For the I.T. Department

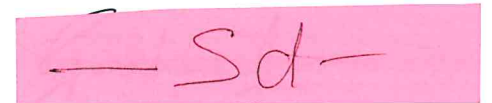
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ORDER

Heard the submissions made by Mr. Amrendra Singh, CS on behalf of the appellant and also AROC and they have submitted that they have filed their reply. AROC has confirmed that they have paid all tax and he has also submitted the last 3 years' Income Tax Returns have been filed. Order in this matter is reserved.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**